

Registered No. HSE/49

[Price : Rs. 6-60 Paise.



తెలంగాణ రాజపత్రము

**THE TELANGANA GAZETTE
PART IV-A EXTRAORDINARY
PUBLISHED BY AUTHORITY**

No. 7] HYDERABAD, SUNDAY, APRIL 16, 2017

**TELANGANA BILLS
TELANGANA LEGISLATIVE ASSEMBLY**

The following Bill was introduced in the Telangana Legislative Assembly on 16th April, 2017.

L. A BILL No. 7 OF 2017.

**A BILL TO PROVIDE FOR THE CONSERVATION,
PRESERVATION, RESTORATION AND
MAINTENANCE OF TANGIBLE AND INTANGIBLE
HERITAGE OF TELANGANA AND FOR MATTERS
CONNECTED THEREWITH AND INCIDENTAL
THERETO**

BE it enacted by the Legislature of the State of Telangana in the Sixty Eighth Year of the Republic of India as follows:

[1]

B. 29-1 rsn

- Short title
extent
and
commen-
cement.**
1. (1) This Act may be called the Telangana Heritage (Protection, Preservation, Conservation and Maintenance) Act, 2017.
- (2) It extends to the whole of the State of Telangana.
- (3) It shall come into force on such date as the State Government may, by notification in the Telangana Gazette, appoint.
- Defini-
tions**
2. In this Act, unless the context otherwise requires,—
- a) 'Tangible Heritage' means as dealt with in section 3;
- b) 'Intangible Heritage' means as dealt with in section 3;
- c) 'Committee' means Telangana State Heritage Authority, GHMC / HMDA Committee and the District Level Committees constitute under sections 6, 8 and 9 respectively;
- d) 'Protected area' means any heritage site and the remains declared as protected area by or under this Act;
- e) 'Protected heritage' means, the tangible or intangible heritage declared to be a protected heritage by or under this Act;
- f) 'Conservation' means the process involved in the preservation of a Heritage structure building / site / precincts in order to retain its historical, architectural, environmental or cultural significance including the maintenance and according to necessity preservation, restoration or reconstruction or a combination of more than one of the above;
- g) 'Preservation' means the maintenance necessary in order to maintain the Heritage structure building / site / precincts in its present state so as to prevent and retard any further deterioration from its present state;
- h) 'prescribed' means prescribed by rules made under this Act;

i) 'Restoration' includes the means necessary to return the heritage structure building / site / precinct to its earlier state as might have existed prior to change occurred by way of demolition, removal, addition etc., as a result of the removal of accretions or reassembling the existing components or by the sensitive introduction of compatible materials;

j) 'Maintenance' with its grammatical variations and cognate expressions, includes the fencing, covering in, repairing, restoring, (landscaping and housekeeping) and cleansing of a protected heritage, and the doing of any act which may be necessary for the purpose of preserving a protected heritage or for securing convenient access thereto;

k) 'Director' means the Director, Heritage Telangana and includes any officer authorised by the Government to perform the duties of the Director;

l) 'Government' means the State Government of Telangana;

m) 'Notification' means, the notification published in the Telangana Gazette and the word notified shall be construed accordingly;

n) 'Owner' includes—

(i) a joint owner invested with powers of management on behalf of himself and other joint owners and the successor-in-title of any such owner; and

(ii) any manager or trustee exercising powers of management and the successor-in-office of any such manager or trustee;

o) 'Heritage Officer,' means an officer of the Department of Heritage of the Government not lower in rank than Assistant Director of the department;

p) 'Competent Authority' means the Urban Development Authority/ Urban Local Body / Rural Local Body / any other authority which has the power to sanction building permission under the existing laws as mentioned

in section 7 (iii) and Director Archaeology as the case may be;

q) 'Heritage Building' means and includes any building of one or more premises or any part thereof and/or structure and/or artifact which requires conservation and/or preservation for historical and/or architectural and/or artisanary and/or aesthetic and/or cultural and/or environmental and/or ecological purpose and includes such portion of land adjoining such building or part thereof as may be required for fencing or covering or in any manner preserving the historical and/or architectural and/or aesthetic and/or cultural value of such building including rock formations;

r) 'Heritage Precincts' means and includes any space that requires conservation and/or preservation for historical and/or architectural and/or aesthetic and/or cultural and/or environmental and/or ecological purpose. Walls or other boundaries of a particular area or place or building or may enclose such space by an imaginary line drawn around it;

Heritage of
Telangana. 3. For the purposes of this Act, the Heritage of
Telangana, shall be-

(1) (a) The tangible Heritage consists which includes,-

(i) Natural heritage which includes the features consisting of physical and geological formations or groups of such formations which are of outstanding universal value;

(ii) Natural site / areas of outstanding universal value from the point of view of history, art, or natural beauty, precisely delineated from natural areas.

(b) Built Heritage which includes,-

(i) Monuments of architectural works, works with monumental sculpture, and painting, elements or structures of an archaeological nature, inscriptions, cave dwellings and combinations of features, which are of

outstanding value for the Heritage of Telangana from the point of view of history, art of science;

(ii) Groups of separate or connected buildings which, because of their architecture, their homogeneity or their place in the landscape of outstanding value for the Heritage of Telangana;

(iii) Vernacular heritage i.e. traditional, natural and historical way by which the communities or individuals shelter themselves over a period of time, in Telangana;

(iv) Heritage sites i.e., the works of man or the combined works of nature and man and areas including archaeological sites which are of outstanding value for the Heritage of Telangana from the historical aesthetic, ethnological or anthropological point of view;

(c) Movable Heritage Antiquities which includes,-

(i) antiquities such as any coin, sculpture, manuscript, maps, epigraph or other work of art of craftsmanship, or any such object;

(ii) any article, object or thing detached from a building, cave, murals, fossils, geological and geomorphic formations;

(iii) any article, object or thing illustrative of science, art, crafts, film, photography, documents, literature, religion, customs etc.;

(iv) any article, object or machinery equipment recordings or things that having heritage value as may be notified by the Government to be an antiquity for the purposes of this Act.

(2) Intangible cultural heritage which includes practices, representations, expressions, as well as the knowledge and skills (including instruments, objects, artifacts, cultural spaces etc.,) that communities, groups and in some cases, individuals recognize as part of their cultural heritage which at times is known as living cultural heritage, and is manifested *inter alia* in the following domains:

- (i) Oral traditions and expressions, including language as a vehicle of the intangible cultural heritage;
- (ii) Performing arts;
- (iii) Social practices, rituals and festive events;
- (iv) Knowledge and practices concerning nature and the universe;
- (v) Traditional craftsmanship.

Deemed heritages of Telangana. 4. All ancient, monuments and all archeological sites and remains which have been declared by the 'Ancient Monuments Preservation Act, 1904 (Central Act 7 of 1904),' or the 'Hyderabad Ancient Monuments Preservation Act (Hyderabad Act VIII of 1337 F.), or declared by the Telangana Ancient and Historical Monuments and Archeological Sites and Remains Act, 1960 (AP Act VII of 1960) to be protected monuments or as the case may be protected area but which have not been declared by or under law made by Parliament to be of national importance, shall be deemed to be tangible heritages of Telangana for the purposes of this Act in the State of Telangana, as included in Schedule I (Annexure 1) for purpose management under this Act.

Preparation of Inventory of heritages. 5. (1) The Government may, either *suo motu* or on the recommendation of the Director, for the purposes of identifying the tangible heritage of Telangana and for other specific purposes, constitute as many Expert Committees as possible consisting of such Members along with the criteria in the manner prescribed.

(2) If in the opinion of the Government that any Tangible and Intangible Heritage which have not been included in Schedule - II, require protection under this Act or otherwise they may, on the recommendations of Telangana State Heritage Authority (TSHA) supplement, alter, modify the inventory and include or delete any entry from the Schedule - II from time to time:

Provided that the objections and suggestions from the public be invited and duly considered before amending the Schedule II.

6. (1) As soon as may be, after the date of commencement of this Act, the Government may, by notification constitute a State Level Authority to be known as Telangana State Heritage Authority (TSHA). The Authority shall consist of the following members.

**Constitution of
Telangana
State
Heritage
Authority.**

- i) Chief Secretary as Chairman;
- ii) Secretaries of Tourism & Culture, MA&UD, Education and Finance as members and
- iii) Director, Archaeology and Museums (hereafter Director, Heritage Telangana) as Member Convenor at the State Level;
- (iv) Further two experts from Archeology, Heritage, History background will be co-opted.

(2) The members appointed under item (iv) of sub-section (1) shall hold office for a period of 3 years from the date on which their appointment is notified and shall be eligible of reappointment on such conditions as may be prescribed.

7. Subject to provisions of this Act the functions of State Heritage and precincts Committee shall be :-

**Powers
and
functions
of the
TSHA.**

- i) To finalize the list of heritage buildings and precincts to be notified as Heritage Buildings and Heritage Precincts under Schedule - II and recommend the same to the Government for notification;
- ii) To recommend to the competent authority whether development permission should be granted to the Heritage Buildings;
- iii) To recommend to the competent authority whether any development right certificate may be allowed to be consumed in a heritage precinct;

iv) To recommend to the competent authority to evaluate the cost of repairs to be given to the owners to bring the existing building to the original shape;

v) To approve special designs and guidelines for-notified buildings and control of height and essential facade characteristics such as maintenance of special type of balconies and other heritage items of the buildings and suggest suitable designs and adopting new materials for replacements keeping the old form intact to the extent possible;

vi) To frame special rules for Heritage Buildings and Heritage Precincts and to advise the Government regarding the same;

vii) To advise the Government on any other issues as may be required from time to time during course of scrutiny and in overall interest of heritage conservation and preservation.

viii) To consider the amendments in Central law and regulations brought out by the Central Government from time to time and recommend for suitable adaption in the State of Telangana.

ix) To advise the Government regarding any other issues regarding Heritage management in Telangana.

**Constitu-
tion of
District
Heritage
Commi-
ttee.**

8.(1) As soon as may be, after the date of commencement of this Act. The Government may, by notification, constitute a District Level Committee to be known as "District Heritage and Precincts Committee" for each District (except GHMC area) which shall consist of the following members.

i) District Collector as Chairperson;

ii) Superintendent of Police, Joint Collector, District Forest Officer, District Education Officer, Officer who is looking after Tourism and District Town and Country Planning Officer as members; and

iii) Assistant Director, Archaeology as Member Convenor at District Level;

iv) Further two experts from Archeology, Heritage, History background will be co-opted.

(2) The members appointed under item (iv) of sub-section (1) shall hold office for a period of 3 years from the date on which their appointment is notified and shall be eligible of reappointment on such conditions as may be prescribed.

9. (1) As soon as may be, after the date of commencement of this Act, the Government may constitute Greater Hyderabad Heritage and Precincts Committee (GHHHC) for the GHMC / HMDA area and the Committee shall consist of the following members:

**Constitu-
tion of
Greater
Hyderabad
Heritage
Commit-
tee.**

i) Commissioner GHMC/HMDA as Chairman and Co-Chairman;

ii) Commissioner of Police, Hyderabad/ Cyberabad/Rachakonda;

iii) Metropolitan Commissioner HMDA;

iv) Commissioner/Director Tourism or Head of the City Tourism Promotion Board as the case may be;

v) Collectors Hyderabad/Rangareddy/Medchal and any other District Collectors required;

vi) CCP GHMC and CCPO HMDA;

vii) Conservator of Forests, Hyderabad as members and;

viii) Deputy Director, Archaeology and Museums as Member Convenor;

ix) Further two experts from Archaeology, Heritage, History background will be co-opted.

(2) The members appointed under item (ix) of sub-section (1) shall hold office for a period of 3 years from the date on which their appointment is notified and shall be eligible of re-appointment on such conditions as may be prescribed.

Functions & Powers of District Heritage Commi- tee & GHHC.	<p>10. i) To identify the heritage buildings and precincts which need to be notified as Heritage Buildings and Heritage Precincts and recommend the same to the Telangana State Heritage Authority for inclusion in Schedule II;</p> <p>ii) To recommend to the Telangana State Heritage Authority whether development permission should be granted to the Heritage Buildings;</p> <p>iii) To recommend to the Telangana State Heritage Authority whether development right certificate may be allowed to be consumed in a heritage precinct;</p> <p>iv) To evaluate the cost of repairs to be given to the owners to bring the existing building to the original shape;</p> <p>v) To approve special designs and guidelines for notified buildings and control of height and essential facade characteristics such as maintenance of special type of balconies and other heritage items of the buildings and suggest suitable designs and adopting new materials for replacements keeping the old form intact to the extent possible;</p> <p>vi) To frame special regulations for Heritage Buildings and Heritage Precincts and furnish the same to Telangana State Heritage Authority for approval;</p> <p>vii) To advise the Telangana State Heritage Authority on any other issues as may be required from time to time during course of scrutiny and in overall interest of heritage conservation;</p> <p>viii) To take appropriate action to protect Heritage Properties.</p>
Policies and Guide- lines.	<p>11. (1) The Government shall formulate policies, issue guidelines regulations, prohibitory orders etc., as deemed fit from time to time for the identification, classification, promotion, conservation, maintenance etc., of the Heritage of Telangana.</p> <p>(2) The Government shall formulate policies, issue guidelines for the purpose of compensating and</p>

incentivizing individuals, institutions, local bodies for the preservation and promotion of Heritage of Telangana.

(3) The policies formulated and the orders issued the above under sub-sections in connection with the protection, preservation, conservation and maintenance of the heritage of Telangana shall be binding on all local bodies, municipalities, urban development authorities, and any other authorities including the individuals concerned.

(4) The Director shall ensure that the above policies and guidelines are implemented by the concerned.

12. (1) In respect of the properties included in Schedules, and belonging to the Government, they may, maintain : **Maintenance of heritages.**

(a) either by themselves through the Director and its institutions; or

(b) authorize the local bodies / municipalities / urban development authorities to ;

(c) allow the private owners of the property concerned / Corporations / NGOs / trusts and other legal bodies, with their funds; in such manner as may be prescribed.

(2) In respect of the properties included in Schedules, but not belonging to the Government, the Government may authorize the owners / private persons with their own funds by providing such incentives and concessions, as may be prescribed.

(3) The maintenance of all the said properties shall be under the supervision of the Director.

13. (1) The Director, Heritage Telangana will be the sole custodian of heritage properties owned by the State and included in the schedules. **Director, powers and functions.**

(2) The Director, with the sanction of the Government shall,-

(a) Identify a structure to conserve, restore, repair and maintain and inventories;

(b) Implement the policies formulated by Telangana State Heritage Authority wherever directed;

(c) Form committees to recommend panel of names to constitute Expert Committees for specific purposes;

(d) Purchase, or take lease of or accept a gift or bequest of any of the cultural heritage structure as included in the Act;

(e) Where there is no owner for a heritage structure the Director may by notification in the Telangana Gazette to assume the guardianship of the monument;

(f) Propose to the owner to enter into agreement with the Government to classify the Tangible Heritage and Natural heritage as per its importance;

(g) Develop the re-adoptive usage policy of a heritage structure.

(3) Director may:

(a) Conserve, restore, repair, maintain and inventorise heritage structure;

(b) Issue directions for explorations, and surveys;

(c) Formulate specific guidelines for monuments for the purpose of conservation.

(d) Accept or voluntary contributions towards Heritage Telangana Heritage Fund for the conservation, restoration, repairs, maintains and other development activities of a heritage structure.

(e) Enter into agreement with Universities, Trusts, Firms, Corporate and specified institutions for the purpose of capacity building, Conservation and Restoration.

(f) May affiliate with Universities, Research/scientific Institutions or other reputed institutions for the purpose of research, publication etc.,

MUSEUMS

14. The Government may take consistent efforts to disseminate information about museum materials by way of exhibitions, documentation and creating required public importance, by providing adequate access for visitors with special needs and may enable their inclusion in museum services.

Establishment of Museums.

15. For the purposes of this Act,-

Definitions.

a) 'Museum' means a non-profit making, permanent institution in the service of society and of its development, and open to the public, which acquires, conserves, valorizes researches, communicates and exhibits, for purposes of study, education and enjoyment, material evidence of people and their environment;

b) "Public Museum" is the one established and owned by the State;

(c) "Private Museum" is one established and owned by individuals or legal persons;

(d) "Museum Material" means all kinds of items which are collected, described and presented as a part of cultural and natural heritage;

e) "Museum items" means a heritage item which is expertly and scientifically treated, classified by museum categories and stored in a museum;

f) "Museum Collection" means a basic form of organization of museum items in a museum ;

g) "Museum documentation" means a form of an expert and scientific description of a museum item, made for the purpose of its identification, origin determination, valorization and presentation ;

h) "Information system" means the electronic processing of museum documentation into a database for internal as well as restricted public access;

i) "Revision" means an expert verification of existence, condition, protection degree and conditions of keeping of museum materials and museum documentation;

j) "Verification of origin" means determining historical and geological background of an item from its discovery or of date of creation.

Establishment of museums. 16. The Government shall,-

i) from time to time formulate policies, issue guidelines, regulations, prohibitory orders etc., as deemed fit for the establishment, maintenance, conservation of museums and also for the exchange, loan, movement of museum material;

ii) formulate policies, issue guidelines for the purpose of compensating and incentivizing individuals, institutions, local bodies and other legal persons for establishment and maintenance of private museum which will have positive impact on the heritage of Telangana.

iii) verify regularly the functioning of all museums in Telangana;

iv) reserve the rights for termination of permission granted for a museum based on such verification;

v) insure museum collection based on the artistic, historical, antique, monetary values etc., in the manner prescribed;

vi) issue orders for the production of museum replica hold exclusive rights.

Powers and functions of the Director. 17. The Director shall,-

(i) depending upon the museum collection decide to establish a museum;

(ii) to hold both permanent and occasional exhibitions nationally and internationally after following due procedures. Catalogues for all such exhibitions shall be published.

(iii) take museum material out of the Country on temporary basis for conservation, restoration and exhibition;

(iv) Avail/hire the services of Museums, research institutions, private collectors, experts in the field of museology, exhibits, museum conservation etc., in carrying out clause (i) and (ii) mentioned;

(v) make claim for the museum material that was illegally taken out in accordance with appropriate acts;

(vi) may exchange museum material with other museums after due consultations with experts and assessing the artistic, historical, antique, monetary values etc., of such museum material which is proposed for exchange and proposed to be received in exchange;

(vii) make replicas of museum items at a scale different from that offer museum item for sale or other economic use;

(viii) make documentation and periodic revision of museum collection and can avail the services of other museums and experts in this field;

(ix) write off a destroyed museum item based on expert advice;

(x) accept voluntary contributions towards establishment and maintenance of museums and publication of museum material;

(xi) can enter into agreement with universities, funds, trusts, firms, corporate and scientific institutions for the establishment, maintenance, research, curating and publishing museum material.

18. (1) Subject to the provisions of Section 24 of Ancient Monuments and Archaeological Sites and Remains Act 1958 (Central Act 24 of 1958), the Director may, after examination of the historic and scientific and archaeological evidences as may be prescribed identify or cause to identify the sites in the State other than the ones protected by the

Excavations.

Central Government, for undertaking the excavation operations.

(2) The excavation may be carried out by the Director, in the manner prescribed, through;

(a) Officers of the Government, in Heritage Department;

(b) through Universities, Research and other Institutions dealing with heritage.

(3) All excavations undertaken in the State shall be under the overall supervision of the Director.

(4) The Director would be the custodian of all the antiquities found out of such excavation, including the place of its storage and exhibition.

(5) In case of any excavation undertaken in a private land the land may be acquired in the manner prescribed.

(6) Even excavation finding shall be recorded and published in the manner prescribed.

Telangana Heritage Fund. 19. There shall be a general fund known as Telangana Heritage Fund to which shall be credited,-

(a) contributions and donations from Corporation, or grants from other sources;

(b) donations received from other sources.

Penalties. 20. (1) Any person who willfully destroys, removes, alters, defaces or misuses any heritage property or does any act, or abets in the commission thereof, in contravention of any provision under this Act, or the rules or the regulations made thereunder, shall be punishable with imprisonment for a term which may extend to three years and also with fine which may extend to fifty thousand rupees and, in default, with further imprisonment for six months.

(2) Any Court convicting any person under this section shall, by order, direct such person to restore the heritage property to its former shape and beauty at his cost, and any failure to comply with such order shall be deemed to be a continuing offence and such person shall be punishable with an additional fine of rupees two hundred and fifty for every day during which such contravention or failure continues after conviction from the date of such contravention.

(3) Where an offence under this section has been committed by a company, the provisions of the Companies Act, 2013 shall apply to such company.

21. If any difficulty arises in giving effect to the provisions of this Act, the Government may, by notification, remove difficulties, by order, not inconsistent with the provisions of this Act, but which appear to them to be necessary or expedient to remove such difficulty.

Power to remove difficulties.

22. (1) The State Government may, by notification, make rules for carrying out the purposes of this Act.

Power to make rules.

(2) Every rule made under this Act shall, immediately after it is made, be laid before the Legislature of the State, if it is in session and if it is not in session, in the session immediately following for a total period of fourteen days which may be comprised in one session or in two successive sessions and if, before the expiration of the session in which it is so laid or the session immediately following the Legislature agrees in making any modification in the rule or in the annulment of the rule, the rule shall, from the date on which the modification or annulment is notified, have effect only in such modified form or shall stand annulled as the case may be so, however, that any such modification or annulment shall be without prejudice to the validity of anything previously done under that rule.

Schedule - I : Protected Monuments**Category - I (Pre - Proto Protected Monuments)**

S.No	Name of the Monument	Monument Type	Village	Mandal	Period
1	Neolithic Implements	Proto Historic sites	Pareshwar	Asifabad	25 C.B.C
2	Neolithic Implements	Proto Historic sites	Pochera Water Falls	Boath	25 C.B.C
3	Neolithic Implements	Proto Historic sites	Dhorur	Boath	25 C.B.C
4	Neolithic Implements	Proto Historic sites	Islapur	Boath	25 C.B.C
5	Neolithic Implements	Proto Historic sites	Kuntala	Neredigonda	25 C.B.C
6	Neolithic Implements	Proto Historic sites	Pangir	Bhainsa	25 C.B.C
7	Neolithic Implements	Proto Historic sites	Sonagadh	Nirmal	25 C.B.C
8	Neolithic Implements	Proto Historic sites	Narsapur	Ichoda	25 C.B.C
9	Neolithic Implements	Proto Historic sites	Khanapur	Khanapur	25 C.B.C
10	Cairns & menhir	Proto Historic sites	Gudihatnur	Boath	10 C.B.C.
11	Stone circle	Proto Historic sites	Guraj	Boath	10 C.B.C
12	Stone circle	Proto Historic sites	Sirla Degaon	Bhainsa	10 C.B.C
13	Stone Circle	Proto Historic sites	Sonagadh	Nirmal	10 C.B.C
14	Mir Alam Tank cairns	Proto Historic sites	Mir Alam tank	Rajendranagar	10 C.B.C
15	Megalithic Burials	Proto Historic sites	Begumpet	Begumpet	10 C.B.C
16	Stone circle	Proto Historic sites	Atur	Huzurabad	10 C.B.C
17	Megalithic Burials	Proto Historic sites	Mulangur	Kesavapatnam	10 C.B.C
18	Megalithic Burials	Proto Historic sites	Singapur	Huzurabad	10 C.B.C
19	Megalithic	Proto Historic sites	Bizigiri	Jammikunta	10 C.B.C
20	Megalithic Burials	Proto Historic sites	Vastapur	Raikal	10 C.B.C
21	Flakes cores & stone implements	Pre Historic sites	Madhira	Madhira	10 C.B.C
22	Megalithic Burials	Proto Historic sites	Khammam	Khammam	10 C.B.C
23	Megalithic Burials	Proto Historic sites	Gollapahad	Khammam	10 C.B.C
24	Megalithic Burials	Proto Historic sites	Pillaguda	Khammam	10 C.B.C
25	Cairns & Menhirs	Proto Historic sites	Nelakondapalli	Nelakondapalli	10 C.B.C
26	Megalithic Burials	Proto Historic sites	Waira	Waira	10 C.B.C
27	Stone Circle	Proto Historic sites	Garla	Garla	10 C.B.C
28	Megalithic Burials	Proto Historic sites	Mallaram	Manuguru	10 C.B.C
29	Megalithic Burials	Proto Historic sites	Palvancha	Palvancha	10 C.B.C
30	Dolmens (Dongatogu)	Proto Historic sites	Potlapally	Pinapaka	10 C.B.C

31	Megalithic burials	Proto Historic sites	Kusumanchi	Kusumanchi	10 C.B.C
32	Menhires & Alignments	Proto Historic sites	Kusumanchi	Kusumanchi	6 th C.B.C
33	Cairns	Proto Historic sites	Fathepur	Kollapur	10 C.B.C
34	Cairns (Megalithic burials)	Proto Historic sites	Dindi project	Dindi	10 C.B.C
35	Cairns Site	Proto Historic sites	Dindi project	Dindi	10 C.B.C
36	Stone circle	Proto Historic sites	Kothur	Kothur	10 C.B.C
37	Cairns (Locally known as Rakasi Gullu)	Proto Historic sites	Badepalli	Jedcharla	10 C.B.C
38	Stone circle & other remains	Proto Historic sites	Jedcharla	Jedcharla	10 C.B.C
39	Stone Circle	Proto Historic sites	Gollapalli	Jedcharla	10 C.B.C
40	Megalathic burials	Proto Historic sites	Ramachandrapur	Mahaboobnagar	10 C.B.C
41	Cairns	Proto Historic sites	Nazrullabad	Jedcharla	10 C.B.C
42	Stone circles	Proto Historic sites	Bijinapalli	Bijinapalli	10 C.B.C
43	Cairns and Menhirs	Proto Historic sites	Nagarkurnool	Nagarkurnool	10 C.B.C
44	Stone circle (Megalithic Burials)	Proto Historic sites	Balanagar	Balanagar	10 C.B.C
45	Stone circle	Proto Historic sites	Timmapur	Itikala	10 C.B.C
46	Megalithic burials	Proto Historic sites	Mughalgidda	Farooqnagar	10 C.B.C
47	Cairns (Megalithic burials)	Proto Historic sites	Makthal	Makthal	10 C.B.C
48	Dolmens	Proto Historic sites	Kummaronipalli	Achampet	10 C.B.C
49	Megalithic site	Proto Historic sites	Ramanutala	Amanagal	10 C.B.C
50	Megalithic site	Proto Historic sites	Amanagal	Amanagal	10 C.B.C
51	Megalithic site	Proto Historic sites	Mudimala	Magnoor	10 C.B.C
52	Stone circles	Proto Historic sites	Attapur	kalabgur	10 C.B.C
53	Proto-Historic burials	Proto Historic sites	Kasipalli	Kalabgur	10 C.B.C
54	Proto -historic burials	Proto Historic sites	Ponnal	Siddipet	10 C.B.C
55	Proto historic burials	Proto Historic sites	Assanpalli	Kulcharam	10 C.B.C
56	Cairns	Proto Historic sites	Merpadge	Kondapak	10 C.B.C
57	Cairns	Proto Historic sites	Burgapalli	Yellareddi	10 C.B.C
58	Rakasigudi	Proto Historic sites	Mandapally	Chinnakodur	10 C.B.C
59	Rakasigudi	Proto Historic sites	Palamkul	Siddipet	10 C.B.C
60	Rakasigudi	Proto Historic sites	Nermetta	Nanganoor	10 C.B.C
61	Rakasigudi	Proto Historic sites	Pullur	Nanganoor	10 C.B.C
62	Stone circles	Proto Historic sites	Tipparti	Tipparti	10 C.B.C

63	Stone circles	Proto Historic sites	Nakirekal	Nakirekal	10 C.B.C
64	Cairns & Menhirs	Proto Historic sites	Nakirekal	Nakirekal	10 C.B.C
65	Cairns & Menhirs	Proto Historic sites	Nakirekal	Nakirekal	10 C.B.C
66	Stone circles	Proto Historic sites	Nakirekal	Nakirekal	10 C.B.C
67	Cairns (Megalithic Burials)	Proto Historic sites	Raigir	Bhongir	10 C.B.C
68	Megalithic Burials (Stone Circles)	Proto Historic sites	Nagavaram	Valigonda	10 C.B.C
69	Avenues (Megalithic Burials)	Proto Historic sites	Jankipur	Mothkur	10 C.B.C
70	Stone circles	Proto Historic sites	Vemulapalli	Vemulapalli	10 C.B.C
71	Cairns	Proto Historic sites	Vemulapalli	Vemulapalli	10 C.B.C
72	Stone circles	Proto Historic sites	Huzurnagar	Huzurnagar	10 C.B.C
73	Stone circles	Proto Historic sites	Huzurnagar	Huzurnagar	10 C.B.C
74	Cairns	Proto Historic sites	Huzurnagar	Huzurnagar	10 C.B.C
75	Cairns & Cromlechs	Proto Historic sites	Balella	Suryapet	10 C.B.C
76	Cairns & Cromlechs	Proto Historic sites	Masareddipalli	Aravapalli	10 C.B.C
77	Stone circles	Proto Historic sites	Aravapalli	Aravapalli	10 C.B.C
78	Avenues	Proto Historic sites	Chinnapur	Thirumalagiri	10 C.B.C
79	Stone Circles	Proto Historic sites	Itur	Thirumalagiri	10 C.B.C
80	Avenues	Proto Historic sites	Yalkaram	Suryapet	10 C.B.C
81	Cairns	Proto Historic sites	Lingala	Penphad	10 C.B.C
82	Cairn Circles	Proto Historic sites	B.Yadagiri	Shaligouraram	10 C.B.C
83	Menhirs	Proto Historic sites	Koravaram	Rajapeta	10 C.B.C
84	Dolmens, Cairns, Venues	Proto Historic sites	Phanigiri	Thirumalagiri	10 C.B.C
85	Megalithic Burials	Proto Historic sites	Kolhapur	Armur	10 C.B.C
86	Megalithic Burials (Cairns)	Proto Historic sites	Mahur	Kamareddy	10 C.B.C
87	Megalithic Burials (Stone Circles)	Proto Historic sites	Yellareddypet	Yellareddypet	10 C.B.C
88	Artifacts(Neolithic site)	Proto Historic sites	Tolukatta	Charminar	25 C.B.C
89	Hashmatpet cairns	Proto Historic sites	Hasmathpet	Balanagar	10 C.B.C
90	Moula Ali cairns & Cromlechs	Proto Historic sites	Moula Ali	Malkajgiri	10 C.B.C
91	Bowinapalli Cairns	Proto Historic sites	Bowinapalli	Bowinapalli	10 C.B.C
92	Lingampalli Cairns	Proto Historic sites	Seri Lingampalli	Seri Lingampalli	10 C.B.C
93	Megalithic Burials	Proto Historic sites	Kukatpalli	Kukatpalli	10 C.B.C
94	Megalithic Burials	Proto Historic sites	Gurramguda	Saroornagar	10 C.B.C

95	Megalithic burials	Proto Historic sites	Gundala	Chevella	10 C.B.C
96	Megalithic burials	Proto Historic sites	Kethireddypalli	Chevella	10 C.B.C
97	Megalithic burials	Proto Historic sites	Shapur	Chevella	10 C.B.C
98	Stone Circles	Proto Historic sites	Karremula	Ghatkesar	10 C.B.C
99	Flakes, Cores , Neoliths and Dolmens	Pre, Proto Historic sites	Katapur	Tadwai	10 C.B.C
100	Flakes, Cores , Neoliths	Pre, Proto Historic sites	Dornakal	Dornakal	10 C.B.C
101	Stone circles	Proto Historic sites	Alipur	Hanmakonda	10 C.B.C
102	Cairns	Proto Historic sites	Hunter road	Hanmakonda	10 C.B.C
103	Cairns	Proto Historic sites	Kondaparti	Hanmakonda	10 C.B.C
104	Stone circles	Proto Historic sites	Sidapur	Hasanparthi	10 C.B.C
105	Cairns	Proto Historic sites	Mulugu Road	Mulugu	10 C.B.C
106	Cairns	Proto Historic sites	Arapalli	Hanmakonda	10 C.B.C
107	Megalithic Burials	Proto Historic sites	Ghanpur station	Ghanpur station	10 C.B.C

Category - II (Pre - Kakatiyan Protected Monuments)

S.No	Name of the Monument	Monument Type	Village	Mandal	Period
108	Ancient Mound with two pairs of carved feet	Early Historic site	Bhainsa	Bhainsa	3 rd C.A.D.
109	Gandhari Kota	Forts, Fortification walls	Timmapur (Gandharkota)	Mandamari	9- 16 C.A.D.
110	Early Historic Site	Early historic sites	Peddabamkur	Peddapalli	2 nd C.A.D.
111	Buddhist Stupa	Buddhist Stupas	Dhulikatta	Velugatur	2 nd C.B.C
112	Ancient fort	Forts, Fortification walls	Kotilingala	Velgatoor	2 nd C.B.C
113	Buddhist and Andhra Sites	Buddhist Stupas	Karukonda	Kothagudem	1 st -3 rd C.A.D.
114	Buddhist Stupa	Buddhist Stupas	Nelakondapalli	Nelakondapalli	2 nd C.A.D.
115	Ancient Monuments & Remains (Buddhist)	Buddhist Stupas	Alvanpalli	Jedcharla	4 th C.A.D.
116	Buddhist and Andhra sites	Buddhist Stupas	Yeleswaram	Chandampet	1 st C.A.D.
117	Buddhist & Andhra Site	Buddhist Stupas	Phanigiri	Thirumalagiri	2 nd - 4 th C.A.D.
118	Andhra & Buddhist Sites	Buddhist Stupas	Gajulabanda	Thirumalagiri	1 st C.A.D.
119	Andhra & Buddhist Sites	Buddhist Stupas	Thirumalagiri	Thirumalagiri	1 st C.A.D.
120	Andhra & Buddhist Sites	Buddhist Stupas	Singaram	M.Athmakur	1 st C.A.D.
121	Andhra & Buddhist Sites	Buddhist Stupas	Wardhamankota	Arwapalli	1 st C.A.D.
122	Buddhist and Andhra site	Buddhist Stupas	Nagavaram	Valigonda	1 st C.A.D.
123	Keesaragutta Site	Early historic sites	Keesara	Keesara	4 - 7 C.A.D.

Category - III (Kakatiyan Protected Monuments)

S.No	Name of the Monument	Monument Type	Village	Mandal	Period
124	Saraswathi temple	Hindu Temple	Basara	Mudhole	13 th – 14 th C.A.D
125	Mahadev temple	Hindu Temple	Nirmal	Nirmal	13 th C.A.D
126	Mahadev temple	Hindu Temple	Sadalpur	Bela	11 th – 12 th C.A.D
127	Kaleswara swamy temple	Hindu temple	Kaleswaram	Mahadevapur	11 th C.A.D.
128	Lakshmi Narasimha Swamy temple	Hindu temple	Dharmapuri	Dharmapuri	11 th C.A.D.
129	Fort	Forts, Fortification walls	Jammikunta	Huzurabad	12 th -13 th C.A.D.
130	Ananthagiri fort (Hindu Fort)	Forts, Fortification walls	Sirisilla	Sirisilla	12 th -14 th C.A.D
131	Group of temples (Siva) (A group of 6 old Kakatiyan temples)	Hindu temple	Nagnur	Karimnagar	13 th C.A.D
132	Trikuta temple	Hindu temple	Kothapalli	Karimnagar	13 th C.A.D
133	Lakshmi Narasimha swamy temple	Hindu temple	Bejjanki	Bejjanki	13 th C.A.D.
134	Siva temples (Ruined Kakatiya temples)	Hindu temple	Upparapalli (Gudisala)	Saidapur	13 th C.A.D.
135	Silleshvaragudi (Sage Gautama performed meditation at this place)	Hindu temple	Manthani	Manthani	13 th -16 th C.A.D.
136	Siva temple	Hindu temple	Manthani	Manthani	13 th C.A.D.
137	Mahalakshmi temple	Hindu temple	Manthani	Manthani	13 th C.A.D.
138	Onkalisvara temple	Hindu temple	Manthani	Manthani	13 th C.A.D.
139	Lakshminarayana temple	Hindu temple	Manthani	Manthani	13 th C.A.D.
140	Gauthameswara temple	Hindu temple	Manthani	Manthani	13 th C.A.D.
141	Siva Trikota temple	Hindu temple	Jangaam (Addagunta)	Ramagundam	13 th C.A.D.
142	Siva temple (Temple built of roughly dressed stone)	Hindu temple	Kundagal	Sultanabad	13 th C.A.D.
143	Siva temple	Hindu temple	Anapur	Sirisilla	13 th C.A.D
144	Siva Temple (Trikota temple belongs to Kakatiyan period)	Hindu temple	Vilasagar	Boinapalli	13 th C.A.D.
145	Kesavardhana Panchamukha Lingeswara temple (Trikota)	Hindu temple	Raikal	Raikal	13 th C.A.D.
146	Pratapgiri fort (Built by Raja Pratap Rudra of Warangal)	Forts, Fortification walls	Pratapagiri	Mahadevapur	13 th C.A.D
147	Trikuta Easwara temple	Hindu temple	Thotlapally	Bejjanki	13-14 th C.A.D.
148	Siva temple & inscriptions	Hindu temple	Bornapalli	Huzurabad	13 th -14 th C.A.D.
149	Fortifications (Hindu)	Forts, Fortification walls	Lakshettipet	Lakshettipet	13 th -14 th C.A.D
150	Fort	Forts, Fortification walls	Khammam town	Khammam	11 th C.A.D
151	Mukkanteswaralayam	Hindu temple	Kusumanchi	Kusumanchi	13 th C.A.D.
152	Ganapeshwara Swamy Temple	Hindu temple	Kusumanchi	Kusumanchi	13 th C.A.D.
153	Sivalayam (Trikota Temple)	Hindu temple	Pulluru	Garla	13 th C.A.D.
154	Jaina Temple (Gollathagudi)	Jaina Temple	Alvanpalli	Jedcharla	8 th -9 th C.A.D.
155	Hindu temples & Inscriptions	Hindu temple	Poodur	Gadwal	9 th C.A.D.
156	Sri Sri Ramaligeswara swamy temple	Hindu temple	Bhoothpur	Bhoothpur	12 th C.A.D.
157	Sri Chennakesava swamy temple	Hindu temple	Gangapur	Jedcharla	12 th C.A.D
158	Gudem Muka Gudulu (Belonging to rulers of Vishunkundin Dynasty)	Hindu temple	Beccakam	Veepangandla	12 th C.A.D
159	Hindu temple & Inscriptions	Hindu temple	Lingal	Lingal	13 th C.A.D
160	Old Hindu temples	Hindu temple	Alampur	Alampur	13-16 th C.A.D

161	Old Hindu temples	Hindu temple	Medulapalli	Veepangandla	13 th – 15 th C.A.D
162	Old Hindu temples	Hindu temple	Ammaipalli	Veepangandla	13 th – 15 th C.A.D
163	Sri Bheemeswara Swamy Temple	Hindu temple	Endabetla	Nagarkurnool	13 th C.A.D.
164	Hindu temple	Hindu temple	Raghupatipet	Kalwakurthi	13 th C.A.D.
165	Kumbeswara swamy temple	Hindu temple	Makthal	Makthal	13 th C.A.D
166	Siva temple	Hindu temple	Maduguala	Madugala	13 th C.A.D
167	Siva temple Complex	Hindu temple	Andugula	Madugula	13 th C.A.D
168	Uma Maheswara temple	Hindu temple	Amarabad	Achampet	13 th C.A.D.
169	Old Hindu fort & Hill (south Indian style)	Forts, Fortification walls	Samasthanam	Atmakur	13 th C.A.D
170	Hindu temple & Sculptures	Hindu temple	Mannanur	Amrabad	13 th C.A.D
171	Fort (Pratapa Rudrakota)	Forts, Fortification walls	Chandraguptapatnam	Atmakur	13 th – 14 th C.A.D
172	Old Hindu fort & Inscriptions	Forts, Fortification walls	Panagal	Panagal	13 th - 15 th C.A.D.
173	Sri Mallikarjuna Swamy Temple	Hindu temple	Makthal	Makthal	13 - 14 C.A.D.
174	Hindu temples & Inscriptions	Hindu temple	Ghanpur	Ghanpur (Killa)	13 th - 16 th C.A.D.
175	Sri Ramalingeswara Swamy temple	Hindu temple	Nandikandi	Sadasivapet	12 th C.A.D
176	Kasivisweswaralayam	Hindu temple	Kalbagoor	Sangareddy	12 th C.A.D
177	Sri Trilingeswara Alayam	Hindu temple	Yellareddypet	Thoguta	12 - 13 C.A.D
178	Remains of Hindu temples and Tombs	Hindu temple	Patancheru	Patancheru	12-15 th C.A.D
179	Jaina temples	Jaina temple	Patancheru	Patancheru	13 th C.A.D
180	Siva temple	Hindu temple	Duddeda	Kondapaka	13 th C.A.D
181	Ancient Temple	Hindu temple	Edithanur	Sangareddy	13 th C.A.D
182	Hindu temples & Inscriptions	Hindu temple	Kondapaka	Kondapaka	13 th C.A.D
183	Trikuta temple	Hindu temple	Nagulapadu	Penphad	12 th C.A.D
184	Nameswara & Trikota, Swamy temples	Hindu temple	Pillalamarri	Suryapet	1203 C.A.D
185	Erakeswara Swamy temple	Hindu temple	Pillalamarri	Suryapet	1203 C.A.D
186	Ugranasimha Swamy temple	Hindu temple	Undragunda	Vem chimla	12 th C.A.D
187	Sri Pachalaseswara temple	Hindu temple	Panagal	Nalgonda	12 – 13 th C.A.D
188	Chaya Someswara Swamy temple	Hindu temple	Panagal	Nalgonda	12 th C.A.D
189	Veeranarayana temples	Hindu temple	Kolanupaka	Aleru	12 th C.A.D
190	Someswara group of temples	Hindu temple	Kolanupaka	Aleru	12 th C.A.D
191	Sri Adi Varaha Laxmi Narasimha & Venugopala Swamy temple	Hindu temple	Burugadda	Huzurnagar	12 th C.A.D.
192	Sri Parvathi Bhimeswara swamy temple	Hindu temple	Huzurnagar	Huzurnagar	12 th C.A.D.
193	Sri Rajarajeswari Devi temple	Hindu temple	Gudivada	Kethipalli	12 th -13 th C.A.D
194	Sri Venugopala Sri Sita Ramachandra Swamy temple	Hindu temple	Huzurnagar	Huzurnagar	13 th C.A.D
195	Basavanna Temple	Hindu temple	Koravaram	Rajapeta	13 th C.A.D.
196	Fort	Forts, Fortification walls	Nalgonda	Nalgonda	13 th C.A.D.
197	Kanaka Durga Ammavari temple	Hindu temple	Huzurnagar	Huzurnagar	13-14 th C.A.D
198	Siva temple	Hindu temple	Theretpalli	Chanduru	13-14 th C.A.D
199	Hill fort	Forts, Fortification walls	Bhongir	Bhongir	12 - 18 C.A.D
200	Fortification	Forts, Fortification walls	Raigir	Bhongir	13 th - 14 th C.A.D
201	Shiva Temple and Inscription	Hindu temple	Bichkunda	Bichkunda	10 - 11 CAD
202	Sri Rajarajeswari temple	Hindu temple	Bandarameswarapalli	Machireddy	13 th C.A.D

203	Fort (Medieval)	Forts, Fortification walls	Balkonda	Balkonda	13 th C.A.D.
204	Hindu temple (Mahadev temple)	Hindu temple	Kaulas	Jukkal	13 th -14 th C.A.D
205	Sivalayam (The dance panels of Lord Siva & Parvathi)	Hindu temple	Yellakonda	Nawabpet	11 th -12 th C.A.D
206	Sri Vendikonda Siddheswara swamy temple	Hindu temple	Shamshabad	Shamshabad	13 th C.A.D
207	Angadiveerannagudi (Jain temple)	Jain Temples	Bairanpalli	Maddur	11 th C.A.D
208	Sri Mallikarjuna swamy temple	Hindu temple	Involu (Ailoni)	Wardhannapet	12 th 13 th C.A.D
209	Ganapeswara swamy temple (Kotagullu)	Hindu temple	Ghanpur (Mulugu)	Ghanpur (Mulugu)	12 th -13 th C.A.D
210	Narasimha swamy temple	Hindu temple	Bussapur	Govindaraopet	12 th 13 th C.A.D
211	Shambhunigudi	Hindu temple	Fort Warangal	Warangal	13 th C.A.D.
212	Trikuta temple	Hindu temple	Nidikonda	Raghunathapalli	13 th C.A.D
213	Ekaveera/ Ellamma temple	Hindu temple	Mogilicherla	Geesukonda	13 th C.A.D
214	Siva temple	Hindu temple	Jakaram	Mulugu	13 th C.A.D.
215	Panchakuta temple	Hindu temple	Ramanjapur	Venkatapur	13 th C.A.D.
216	Reddygudi temple	Hindu temple	Ghanpur	Ghanpur	13 th C.A.D.
217	Siva temple	Hindu temple	Gudur	Gudur	13 th C.A.D.
218	Siva temple	Hindu temple	Katrepalli	Kesamudram	13 th C.A.D.
219	Trikuta temple	Hindu temple	Kondaparthi	Hanmakonda	13 th C.A.D.
220	Sri Durga Malleswara Swamy Temple	Hindu temple	Kothur	Khanapur	13 C.A.D
221	Trikuta Temples 1 & 2	Hindu temple	Katakshapur	Athamakur	13 th C.A.D
222	Fort & Gadi	Forts, Fortification walls	Tatikonda	Station Ghanpur	13 th C.A.D.
223	Fort (Fortification bastions & Gateways)	Forts, Fortification walls	Zafargadh	Zafargadh	13 th C.A.D.

Category - IV (Post - Kakatiyan Protected Monuments)

S.No	Name of the Monument	Monument Type	Village	Mandal	Period
224	Siva temple	Hindu Temple	Wankdi	Wankdi	14 th - 16 th C.A.D
225	Vaishnavite temple	Hindu Temple	Gangapur	Asifabad	15 th C.A.D
226	Siva temple	Hindu Temple	Asifabad	Asifabad	16 th - 17 th C.A.D
227	Hemadanti Temple (Siva temple)	Hindu Temple	Utnur	Utnur	16 th - 17 th C.A.D
228	Vaishnavite Temple (Lakshmi Narayana Temple)	Hindu Temple	Janad	Janad	17 th C.A.D
229	Siva temple	Hindu Temple	Gudihatnur	Boath	17 th C.A.D
230	Papabateswara temple	Hindu Temple	Kudli	Bazarhathoor	17 th C.A.D
231	Mosque	Islamic Monument	Adilabad	Adilabad	16 th C.A.D.
232	Idgah & Muslim Daraghas	Islamic Monument	Bhainsa	Bhainsa	17 C.A.D.
233	Jami Masjid (Late Qutubshahi Style)	Islamic Monuments	Nirmal	Nirmal	17 th C.A.D
234	Fort & Idgah	Forts, Fortification walls	Utnur	Utnur	17 th C.A.D
235	Fort	Forts, Fortification walls	Saman gadh	Nirmal	17 th - 18 th C.A.D
236	Fort	Forts, Fortification walls	Sonagadh	Nirmal	17 th - 18 th C.A.D
237	Saradmahal (Part of Nirmal fort)	Forts, Fortification walls	Nirmal	Nirmal	17 th - 18 th C.A.D
238	Gopaliji's temple & other temple. Inscriptions on the tank bund.	Hindu Temple	Bhainsa	Bhainsa	18 th C.A.D
239	Fortifications	Forts, Fortification walls	Nirmal	Nirmal	18 th C.A.D
240	Sri Chennakesava Swamy temple	Hindu Temple	Chandrayana Gutta	Bandlaguda	18 th C.A.D.
241	Mia Muskh's Mosque (Typical Mosque in Late Golkonda style)	Islamic Monument	Puranapool	Charminar	16 C.A.D.
242	Badeshahi Ashudhana	Islamic Monument	Pattargatti	Charminar	16 th - 17 th C.A.D.
243	Old gate of Dabirpura	Islamic Monument	Dabirpura	Charminar	16 th - 17 th C.A.D.
244	Musheerabad Mosque	Islamic Monument	Musheerabad	Musheerabad	16-72 A.D
245	Toli Masjid	Islamic Monument	Karwan	Golkonda	16-72 A.D
246	Macca Masjid	Islamic Monument	Charminar	Charminar	17 th C.A.D
247	Shalkpet Mosque and sarai	Islamic Monument	Shalkpet	Shalkpet	16 th - 17 th C.A.D.
248	Qutub Shahi Tombs, Shalkpet	Islamic Monument	Shalkpet	Shalkpet	16 th - 17 th C.A.D.
249	Khazana Building	Islamic Monument	Golkonda	Golkonda	17 th C.A.D.
250	Shamsheerkota	Forts, Fortification walls	Golkonda	Golkonda	17 th C.A.D.

251	Tara Mati's baradari And Premamati	Islamic Monument	Golconda (Mohammad nagar)	Golconda	17 th C.A.D.
252	Hakim's tomb	Islamic Monument	Toli Chowki	Shaikpet	17 th C.A.D.
253	Khairat Khan's tomb	Islamic Monument	Sultan Shahi	Khairtabad	17 th C.A.D.
254	Khairati Begum's tomb & Mosque	Islamic Monument	Khairtabad	Khairtabad	17 th C.A.D.
255	Darga Hazarat Syed Shah Raziuddin	Islamic Monument	Gazibanda	Bahudurpura	17 th C.A.D.
256	Puranapul Ancient gate	Islamic Monument	Puranapul	Chariminar	17 th C.A.D.
257	Kulsum Begum Mosque	Islamic Monument	Kulsumpura	Ashifnagar	17 th C.A.D.
258	Old Idgah	Islamic Monument	Madannapet	Hyderabad	17 th C.A.D.
259	Dargah Hazratha saidani-Ma-Saheba	Islamic Monument	Boats club	Secunderabad	17 th -18 th C.A.D.
260	Armanian Cemetry	Colonial Monuments	Uppuguda	Charminar	17 th C.A.D.
261	British residency Koti Womens College	Colonial Monuments	Koti	Nampalli	18 th C.A.D.
262	Gun foundry	Colonial Monuments	Gunfoundry	Nampalli	18 th C.A.D.
263	Sir Ronald Ross Building	Colonial Monuments	Begumpet	Begumpet	19 th C.A.D.
264	Two temples	Hindu temple	Sirisilla	Sirisilla	15 th -17 th C.A.D
265	Temples & Inscriptions	Hindu temple	Vemulavada	Vemulavada	15 th -17 th C.A.D
266	Sri Vasavi Andal Ranganatha Swamy Temple	Hindu temple	Dharmabad	Peddapalli	17-18 th C.A.D.
267	Temples & Sculptures	Hindu temple	Peddampet	Ramagundam	17 th C.A.D.
268	Dargah of Bagsawar (Respected by both Hindu & Muslim)	Islamic Monument	Vemulavada	Vemulavada	17 th - 18 th C.A.D
269	Malang Shah's dargah	Islamic Monument	Mulangur	Kesavapatnam	18 th C.A.D.
270	Ramagir fort (Built during kakatiya regime)	Forts, Fortification walls	Begampet	Kamanpur	15 th C.A.D
271	Hill Fort	Forts, Fortification walls	Mulangur	Kesavapatnam	16-17 th C.A.D.
272	Fort & Mosque (Built for Zafaruddin by French Engineers)	Forts, Fortification walls	Jagityala	Jagityala	17 A.D.
273	Fort, Masjid & Idgah	Forts, Fortification walls	Elgandala	Karimnagar	17 th C.A.D.
274	Old Hindu temple	Hindu temple	Gollathagudi	Jedcharla	16 th C.A.D.
275	Temple Complex nr. District Mus. Pillalamarri	Hindu temple	Pillalamarri (Imasanipalli)	Mahabunagar	16 th C.A.D.
276	Old Mosque (Muslim period)	Islamic Monument	Bijinepalli	Bijinepalli	15 th C.A.D.
277	Jamia Masjid of Md. Bin Humayun Shah)	Islamic Monument	Kundurg	Kundurg	15 th -17 th C.A.D.
278	Jami Masjid (Muslim Period)	Islamic Monument	Badepalli	Jedcharla	16 th C.A.D.
279	Jami Masjid (Old Mosque Muslim period)	Islamic Monument	Wanaparthi	Wanaparthi	16 CAD
280	Old tower (Muslim Period)	Islamic Monument	Alvanpalli	Jedcharla	16 th C.A.D.

281	Idgah of Hazrat Syed Abdul Rahman chisti (Associated with the name of local saint)	Islamic Monument	Koilkonda	Koilkonda	16 th - 17 th C.A.D.
282	Jama Masjid	Islamic Monument	Ghanpur	Ghanpur (Killa)	17 th C.A.D.
283	Old Hindu fort & inscriptions	Forts, Fortification walls	Jetprole	Veepangandla	15 th C.A.D.
284	Fort Ashur Khana and Inscription (Built by Ibrahim QutubShah)	Forts, Fortification walls	Koilkonda	Koilkonda	16 th C.A.D.
285	Old Hindu fortress	Forts, Fortification walls	Ghanpur	Ghanpur (Killa)	16 th C.A.D.
286	Ancient mud fort jaladurg (Called as Nizamkonda situated Middle of Krishna river)	Forts, Fortification walls	Timmapur	Itikyal	17 th C.A.D.
287	Muslim Fort & Shah Ali's Dargah	Islamic Monument	Alampur	Alampur	17 th C.A.D.
288	Old Hindu Fortress	Forts, Fortification walls	Gadwal	Gadwal	17 CAD
289	Sri Kuchadri Venkateswara Swamy Temple	Hindu temple	Kuchanpalli	Medak	14 th - 15 th C.A.D.
290	Sri Venkateswara Rukmini Panduranga temple	Hindu temple	GadiMohalla	Zaheerabad	17 th -18 th C.A.D.
291	Sri Sangameshwar temple	Hindu temple	Mogudampally (Upparpally tanda)	Zaheerabad	17-18 th C.A.D.
292	Sri Rechanna Swamy temple	Hindu temple	Badampet	Kohir	18-19 th C.A.D.
293	Mubarak Mahal	Islamic Monuments	Medak	Medak	16 th C.A.D.
294	Ruined Tombs	Islamic Monuments	Siddipet	Siddipet	16 th C.A.D.
295	Qutub Shahi Mosque, Arab Khan Mosque and Inscriptions	Islamic Monuments	Medak Fort	Medak	17 th C.A.D.
296	Old Mosque	Islamic Monument	Komatoor	Medak	17 th C.A.D.
297	Qutub Shahi Mosque	Islamic Monument	Andole	Andole	17 th C.A.D.
298	Hill Fort (Built by Rajas of Warangal)	Forts, Fortification walls	Medak	Medak	14-15 th C.A.D.
299	Subedar office building	Islamic - Colonial Monument	Patancheru	Patancheru	19 th C.A.D.
300	Fort	Forts, Fortification walls	Rachakond	Narayanapur	14 th C.A.D.
301	Fort (Old Hindu Fort)	Forts, Fortification walls	Deverakonda	Devarakonda	14 th C.A.D.
302	Sri Amaralingeswara Swamy Temple	Hindu temple	Amaravaram	Huzurnagar	14 - 15 C.A.D.
303	Sri Lakshmi Narasimha swamy temple	Hindu temple	Palem	Nakirekal	18 th C.A.D.
304	Muslim mosque Dargah & Fort	Forts, Fortification walls	Nagulapadu	Penphad	14 th - 15 th C.A.D.
305	Dargah of Hazrat ZamalBahar (Dargah is famous by local muslims)	Islamic Monument	Bhongir	Bhongir	17 th C.A.D.
306	Fortifications (Old Hindu Fortifications built on a hill)	Forts, Fortification walls	Undru konda	Cheemverlu	15 th - 16 th C.A.D.

281	Idgah of Hazrat Syed Abdul Rahman chisti (Associated with the name of local saint)	Islamic Monument	Koilkonda	Koilkonda	16 th 17 th C.A.D.
282	Jama Masjid	Islamic Monument	Ghanpur	Ghanpur (Killa)	17 th C.A.D.
283	Old Hindu fort & inscriptions	Forts, Fortification walls	Jetprole	Veepangandla	15 th C.A.D.
284	Fort Ashur Khana and Inscription (Built by Ibrahim QutubShah)	Forts, Fortification walls	Koilkonda	Koilkonda	16 th C.A.D.
285	Old Hindu fortress	Forts, Fortification walls	Ghanpur	Ghanpur (Killa)	16 th C.A.D.
286	Ancient mud fort jaladurg (Called as Nizamkonda situated Middle of Krishna river)	Forts, Fortification walls	Timmapur	Itikyalyal	17 th C.A.D.
287	Muslim Fort & Shah Ali's Dargah	Islamic Monument	Alampur	Alampur	17 th C.A.D.
288	Old Hindu Fortress	Forts, Fortification walls	Gadwal	Gadwal	17 CAD
289	Sri Kuchadri Venkateswara Swamy Temple	Hindu temple	Kuchanpalli	Medak	14 th – 15 th C.A.D.
290	Sri Venkateswara Rukmini Panduranga temple	Hindu temple	GadiMohalla	Zaheerabad	17 th -18 th C.A.D
291	Sri Sangameshwar temple	Hindu temple	Mogudampally (Upparpally tanda)	Zaheerabad	17-18 th C.A.D
292	Sri Rechanna Swamy temple	Hindu temple	Badampet	Kohir	18-19 th C.A.D
293	Mubarak Mahal	Islamic Monuments	Medak	Medak	16 th C.A.D.
294	Ruined Tombs	Islamic Monuments	Siddipet	Siddipet	16 th C.A.D.
295	Qutub Shahi Mosque, Arab Khan Mosque and Inscriptions	Islamic Monuments	Medak Fort	Medak	17 th C.A.D
296	Old Mosque	Islamic Monument	Komatoor	Medak	17 th C.A.D
297	Qutub Shahi Mosque	Islamic Monument	Andole	Andole	17 th C.A.D
298	Hill Fort (Built by Rajas of Warangal)	Forts, Fortification walls	Medak	Medak	14-15 th C.A.D.
299	Subedar office building	Islamic - Colonial Monument	Patancheru	Patancheru	19 th C.A.D.
300	Fort	Forts, Fortification walls	Rachakond	Narayanapur	14 th C.A.D
301	Fort (Old Hindu Fort)	Forts, Fortification walls	Deverakonda	Devarakonda	14 th C.A.D
302	Sri Amaralingeswara Swamy Temple	Hindu temple	Amaravaram	Huzurnagar	14 - 15 C.A.D
303	Sri Lakshmi Narasimha swamy temple	Hindu temple	Palem	Nakirekal	18 th C.A.D.
304	Muslim mosque Dargah & Fort	Forts, Fortification walls	Nagulapadu	Penphad	14 th – 15 th C.A.D
305	Dargah of Hazrat ZamalBahar (Dargah is famous by local muslims)	Islamic Monument	Bhongir	Bhongir	17 th C.A.D
306	Fortifications (Old Hindu Fortifications built on a hill)	Forts, Fortification walls	Undru konda	Cheemverlu	15 th – 16 th C.A.D

307	Fort Khilla (Rajakota)	Forts, Fortification walls	Rajapeta	Rajapet	17 C.A.D
308	Ramalayam (Picturesque situation built on flat rock, Dravidian style)	Hindu temple	Dichpalli	Dichpalli	17 th C.A.D
309	Siva temple (The temple complex is Tirkutalaya)	Hindu temple	Tandoor	Nagireddypet	17 th C.A.D
310	Narasimha Swamy temple	Hindu temple	Jankampet	Velpur	17 th C.A.D
311	Deval Mosque & Rashtrakuta Inscriptions	Hindu temple	Bodhan	Bodhan	13 th - 14 th C.A.D.
312	Mosque (Iklas Khan's Mosque)	Islamic Monument	Kaulas	Jukkal	16 th - 17 th C.A.D
313	Tomb of Behlul shah wali	Islamic Monument	Kaulas	Jukkal	17 th C.A.D
314	Mosque of Khooni khan	Islamic Monument	Kaulas	Jukkal	16 th - 17 th C.A.D
315	Dargha of Shah-Zia-Ul-Haq	Islamic Monument	Kaulas	Jukkal	16 th - 17 th C.A.D
316	Old Tombs	Islamic Monument	Nizamabad	Nizamabad	16 th - 17 th C.A.D.
317	Fortification walls: (Medieval)	Forts, Fortification walls	Domakonda	Domakonda	13 th - 14 th C.A.D
318	Hill fort & Persian inscriptions	Forts, Fortification walls	Kaulas	Jukkal	14 A.D.
319	Fort (Qutub Shahi times)	Forts, Fortification walls	Nizamabad	Nizamabad	16 th - 17 th C.A.D.
320	Sri Chennakesava swamy Temple	Hindu temple	Nedamuru	Kandukur	18 th C.A.D
321	Sri Laxmi Narasimha swamy temple	Hindu temple	Jamalgudam Gutta, (Raviryala)	Maheshwaram	17 th C.A.D
322	Akkanna Madanna's temple: (Hindu temple constructed by Goleonda Ministers)	Hindu temple	Kukatpalli	Kukatpalli	18 th C.A.D.
323	Sri Cheekati Venkateswara swamy temple	Hindu temple	Pulimamidi	Kandukur	18 th C.A.D
324	Mah lakha chanda Bai Tombs complex	Islamic Monument	Malkajgiri	Malkajgiri	17 th C.A.D.
325	Akkanna's Sarai (Big Sarai & well attributed to Akkanna)	Hindu temple	Malsaram	Maheshwaram	16 th - 17 th C.A.D.
326	Qutub Shahi Mosque	Islamic Monument	Uppalkalan	Uppalkalan	17 th C.A.D.
327	Hayat Bakshi Begum Mosque	Islamic Monument	Hayathnagar	Hayathnagar	17 th C.A.D.
328	Grave & Mosque of Princess Hussaina Begum (VI th Kings daughter)	Islamic Monument	Jenwada	Chevella	18 th C.A.D.
329	Shams-Ul-Umara tombs	Islamic Monument	Santoshnagar City	Hyderabad	18 th C.A.D.
330	Fortification & Baradari	Forts, Fortification walls	Malkajgiri	Malkajgiri	16 th C.A.D.
331	Monds Raymond's obelisk (This is last resting place of Michel Joachim Maria)	Colonial Monuments	Musarambagh	Saroonagar	17 th - 18 th C.A.D.
332	Fort (built by Zafaroddaula)	Forts, Fortification walls	Wardannapet	Wardannapet	18 th C.A.D

333	Fort of Survay Paparayudu	Forts, Fortification walls	Quilashapur	Raghunathapalli	18 th C.A.D.
-----	---------------------------	----------------------------------	-------------	-----------------	-------------------------

Category - V (Natural Protected Monuments)

S.No	Name of the Monument	Monument Type	Village	Mandal	Period
334	Wood fossils	Pre, Historic site	Asifabad	Asifabad	30 C.B.C
335	Fossils	Pre, Historic sites	Sirpur	Sirpur Kagajnagar	30 C.B.C

Category - VI Miscellaneous (Sculptures, Inscriptions, Pillars)

S.No	Name of the Monument	Monument Type	Village	Mandal	Period
336	Sculptures at Tilak Road (Nandi image & elephant carved in black granite stones)	Sculpture	Premises of Khadi Board	Nampalli	16 th C.A.D.
337	Bommalamagutta Inscription	Jain Temples/Sites	Kurikyala	Gangadhara	11 th C.A.D.
338	Telugu Inscriptions (Inscriptions carved on a small pillar)	Sculptures, Inscriptions	Koilkonda	Koilkonda	16 th C.A.D.
339	Inscriptions (Inscription carved on a Granite slab)	Sculptures, Inscriptions	Medak	Medak	16 th C.A.D.
340	Monolithic Pillar	Pillar	Nalgonda	Nalgonda	13 th C.A.D.
341	Old Dams: Telugu & Persian inscriptions (The tank was built in 1551 by Ibrahim Qutub Shahi)	Sculptures, Inscriptions	District Museum Nalgonda	Nalgonda	16 th C.A.D.
342	Inscriptions in fort (Inscriptions in fort and town of Bhongir)	Sculptures, Inscriptions	Bhongir	Bhongir	15 th - 16 th C.A.D.
343	Jaina Sculptures	Sculptures, Inscriptions	Nizamabad	Nizamabad	12 th C.A.D.
344	Sri Ananta Padmanabha Swamy Sculpture	Sculptures, Inscriptions	Devarampally	Chevella	12 - 13 CAD
345	Lake & Inscriptions	Sculptures, Inscriptions	Pakhal	Khanapur	12 th C.A.D.
346	Inscriptions	Sculptures, Inscriptions	Urs	Warangal	14 th C.A.D.

Schedule - II Proforma

Sl.No.	Name of the Heritage	Village	Mandal	District	Period
--------	-------------------------	---------	--------	----------	--------

Schedule - III

Intangible Heritage

Part: A Art Forms.

Proforma

Sl.No.	Name of the Art Form	Village	Mandal	District
--------	----------------------	---------	--------	----------

Part : B Oral Traditions/ Traditional Knowledge

Proforma

Sl.No.	Name of the oral Traditions/ Traditional Knowledge	Village	Mandal	District
--------	--	---------	--------	----------

Part: C Handicrafts

Proforma

Sl.No.	Name of the Handicrafts	Village	Mandal	District
--------	-------------------------	---------	--------	----------

Part: D Social Practices/Rituals and festive event

Proforma

Sl.No.	Name of the Social Practices/Rituals and festive event.	Village	Mandal	District
--------	---	---------	--------	----------

STATEMENT OF OBJECTS AND REASONS

According to Article 51A (f) under Part IV-A 'Fundamental Duties' of Constitution of India, it shall be the duty of every citizen of India to value and preserve the rich heritage of our composite culture.

The Telangana Ancient and Historical Monuments and Archeological Sites and Remains Act, 1960 (Act VII of 1960) *inter alia* deals mainly with ancient, and historical monuments and antiquity, subject to certain conditions specified therein.

Regulation 13 of Hyderabad Urban Development Authority Zoning Regulations 1981 as amended in 1995 made under the Telangana Urban Areas (Development) Act, 1975 dealt with the conservation of listed building, areas, artefacts, structures and precincts of heritage and / or aesthetical and / or architectural and / or cultural value (heritage buildings & heritage precincts) including rock formation in HMDA area only. Further, the Regulation 13 was found to be inconsistent with the Telangana Urban Areas (Development) Act, 1975 and was deleted vide G.O. Ms No 183, MA dated 7.12.2015

There is no other legislation to deal with heritage buildings precincts including rock formation in other rural and urban areas of Telangana State outside the HMDA area and for their conservation including rock formation and to protect heritage and culture of Telangana State which is a blend of Telugu and Persian culture. It has therefore been considered necessary and decided to undertake a separate legislation for conservation and preservation of heritage buildings and heritage precincts including rock formation and other heritage in the State of Telangana.

Hence a bill is proposed which seeks to give effect to the above.

AZMEERA CHANDULAL,
Minister for ST Welfare,
Tourism & Culture.

MEMORANDUM REGARDING DELEGATED OF LEGISLATION

Clauses 1 (3), 2, 5, 6, 7, 8, 9, 12, 13, 16, 17, 18, 21 and 22 of the Bill authorize the Government to issue notification or to make rules in respect of matters specified therein and generally to carry out the purposes of the Act and such rules so made or notifications issued which are intended to cover matters mostly of procedural in nature are to be laid on the Table of the Legislature of the State and will be subject to any modifications made by the Legislature.

The above provisions of the Bill regarding delegated legislation are thus of normal type and are mainly intended to cover matters of procedure.

AZMEERA CHANDULAL,
Minister for ST Welfare,
Tourism & Culture.

**MEMORANDUM UNDER RULE 95 OF THE RULES OF
PROCEDURE AND CONDUCT OF BUSINESS IN THE
TELANGANA LEGISLATIVE ASSEMBLY.**

The Telangana Heritage (Protection, Conservation, Preservation and Maintenance) Bill, 2017, after it is passed by the Legislature of the State may be submitted to the Governor for his assent under article 200 of the Constitution of India.

AZMEERA CHANDULAL,
Minister for ST Welfare,
Tourism & Culture.

Dr. S. RAJA SADARAM,
Secretary to State Legislature.

